

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 09th August, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 107/2017(CZ)(THC) (W.P.No.5203/09)	Purushottam Das Yadav & Ors. Vs State of M.P. & Ors.	Mr. Aashish Trivedi, Adv. for Petitioner Mr. Qasim Ali, Adv.	
FOR COMPLETION OF PLEADING				
2.	Original Application No. 105/2017(CZ)(THC) (W.P.No.1219/98)	Nagrak Upbhokta Margdarshan Manch Vs State of M.P. & Ors.	Mr. P.G.Najpande, Adv. for Petitioner Mr. Qasim Ali, Adv. Mr. Prabhat Kumar Yadav, Adv. Mr. Balkrishna Dav, Adv.	
3.	Original Application No. 108/2017(CZ)(THC) (W.P.No.19193 /14)	Akhtar Dairy Vs State of M.P. & Ors.	Mr. Vasant Roland Daniel, Adv. for Petitioner Mr. Qasim Ali, Adv.	
4.	Original Application No. 109/2017(CZ)(THC) (W.P.No.19466 /14)	Amar Nath Yadav Vs State of M.P. & Ors.	Mr. Manoj Kumar Sharma, Adv. for Petitioner Mr. Sachin K. Verma, Adv. Mr. Qasim Ali, Adv.	
5.	Original Application No. 110/2017(CZ)(THC) (W.P.No.19470/14)	Mahesh Ojha Vs State of M.P. & Ors.	Mr. Manoj Sharma, Adv. Mr. Qasim Ali, Adv.	
6.	Original Application No. 111/2017(CZ)(THC) (W.P.No.19581/14)	Wahid Dairy Farm Vs State of M.P. & Ors.	Mr. A Usmani, Adv.	
7.	Original Application No. 114/2017(CZ)(THC) (W.P.No.19588/14)	Gulshan Dairy Vs State of M.P. & Ors.	Mr. Abhijit Bhowmik, Adv. Mr. Qasim Ali, Adv.	
8.	Original Application No. 117/2017(CZ)(THC) (W.P.No.19589/14)	Munna Dairy Vs State of M.P. & Ors.	Mr. ABhijit Bhowmik, Adv. Mr. Sachin K. Verma, Adv. Mr. Qasim Ali, Adv.	
9.	Original Application No. 118/2017(CZ) (W.P.No.19732/14)	Vikram Singh Chouhan Vs State of M.P. & Ors.	Mr. Manoj Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Qasim Ali, Adv.	
10.	Original Application No. 119/2017(CZ)(THC) (W.P.No.16481/15)	Jagdev Singh Thakur Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv. Ms. Parul Bhadoria, Adv. Mr. Mrinal Kant Pathak, Adv.	
11.	Original Application No. 120/2017(CZ)(THC) (W.P.No.3672/16)	Hargovind Yadav Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv. Mr. Qasim Ali, Adv.	

12.	Original Application No. 121/2017(CZ)(THC) (W.P.No.6687/16)	Pawan Kumar Rajak Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv. Mr. Qasim Ali, Adv. Mr. Prabhat Kumar Yadav,Adv. Mr. R.S. Yadav, Adv. Mr. Rahul, Adv. Mr. Aditya Upadhyay, Adv.	
13.	Original Application No. 122/2017(CZ)(THC) (W.P.No.13787/16)	Jabalpur Pashupalak Evam Dugdha Utpadak Kushan Mahasang Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv. Mr. Qasim Ali, Adv.	
14.	Original Application No. 124/2017(CZ)(THC) (W.P.No.3006/09)	Nagrik Upbhokta Margdarshan Manch Vs State of M.P. & Ors.	Mr. A.P. Shroti, Adv.-Applicant Mr. Prabhat KumarYadav,Adv. Mr. R.S. Yadav, Adv. Mr. R.S. Parihar, Adv. Mr. Rahul Ganesh, Adv.	
15.	Original Application No. 125/2017(CZ)(THC) (W.P.No.7870/17)	Revakhand Dugdha Utpadak Margdarshak Manch Vs State of M.P. & Ors.	Mr. A.M. Trivedi, Adv. Mr. Pankaj Tiwari, Adv. Mr. Qasim Ali, Adv.	
16.	Original Application No. 126/2017(CZ)(THC) (W.P.No.7920/17)	Bujan Yadav Vs State of M.P. & Ors.	Mr. Sanjay Dwivedi, Adv. Mr. Qasim Ali, Adv.	
FOR COMPLIANCE				
17.	Original Application No. 84/2015(CZ)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastav,Adv.	

Note : No Hon'ble Members is posted in this Bench. The Cases listed above on 09-08-2018 shall be adjourned to 04-09-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in